

(Bench No.1)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD.
* * * * *

Registration T.A.No. 1185 of 1986
O.N. Srivastava . . .vs. . . Union of India

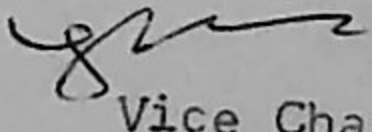
Hon'ble Justice Shri S.Zaheer Hasan, Vice Chairman.
Hon'ble Shri Ajay Johri, Member(A).

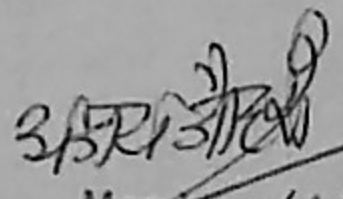
Shri G.P.Agarwal, learned counsel appearing
for the respondent files a copy of the order dated
5.7.1985 and states that the plaintiff has already
been granted relief as stated in this order.

No one is present on behalf of the plaintiff.

This application (Suit No. 1277 of 1984)
is dismissed with costs on parties.

January 7, 1987.
R.Pr.


Vice Chairman.


Member(A).